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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 3106 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding officer, MACT No. 2,
Kamrup (M), Guwahati.

Dated Guwahati, the 12th June, 2019.

Sub:- Earned Leave with Headquarter Leave Permission.

Ref:- Your letter No. MACT 2/Esstt./3381/19 dated 10.06.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted earned leave for 12(twelve) days w.e.f. 15.06.2019 till 26.06.2019 along with station leave permission for the aforesaid period, as prayed for. Further, you are allowed to hand over charge to the Presiding officer, STAT & Member, MACT No.1 and in his absence to the Member MACT No.3 before proceeding on leave.

Yours faithfully,

Sd/-

3110

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/ 3107 - /A, dated 12.06.19

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A Copy of duly filled in leave application in the prescribed format in regard of the concerned officer is enclosed herewith for necessary action from your end.
2. The Presiding officer STAT & Member MACT No.1, Guwahati.
3. The Member MACT No.3, Guwahati.
- ✓ 4. The Systems Analyst, Gauhati High Court

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]